

Recd
10/07/15

S. N. Agnihotri,
H.J.S.
Member Secretary



U.P. STATE LEGAL SERVICES AUTHORITY
(Constituted under the Legal Services Authorities Act, 1987)

To
All the District Judges/Chairmen,
District Legal Services Authorities,
Civil Court,
Uttar Pradesh.

No: 2241 /SLSA- 05 /2002 dated : July 9 ,2015.
Sub: Regarding the information to applicant applied for the post of
Chairman, PLA (PUS).

Sir,
Please find enclosed herewith copy of the notice regarding the information to applicant, applied for the post of Chairman, Permanent Lok Adalat (Public Utility Services) to be displayed on the 'notice board' and uploaded the notice on the website of your judgeship.

It is therefore, requested to direct the concerned to display the notice on the 'notice board' and upload the notice on the website of the judgeship, so that the applicant may be informed accordingly.

Yours faithfully,

Encl.: As above.

S. N. Agnihotri 9.7.2015
(S. N. Agnihotri)
Member Secretary

*Secy. - Display the notice on the 'notice board' and
upload the on the website of the judgeship.*

*E
D.J.
9/7/15*

334
10/2/15

Notice

Interview for the post of the Chairman, PLA (PUS) established under Section 22-B of the Legal Services Authorities Act, 1987 has been scheduled to be held from 20th to 24th July, 2015 at Allahabad. For details please visit the UPSLSA website- upslsa.up.nic.in.

By order,
Member Secretary
U.P. State Legal Services Authority
Lucknow.